Declaration or Assets and Liabilities

Year-2020-21

Dependant-3

I, SHWETA SHALINI daughter of SHRI SHIVHSHANKAR GUPTA aged 23 Years, belonging to Bihar Legislative Assembly, Secretariat service and presently working as JUNIOR CLERK given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants*:

A Details of movable assets

Self

Description

(vii) Other

assets,

Nil

such as values of

claims / interests

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Spouse

Dependant-1

Dependant-2

Name (s) Name Name Etc. Name Cash Nil Nil Nil Nil 10,000/-(ii) Deposits Banks, Financial SBI Institutions And account no .-Nil Nil Nil Nil Non-Banking 38399685114 Financial 2,00,000/-Companies (iii) Bonds, Debentures and Nil Nil Nil Nil Nil shares in Companies financial (iv) Other PLI institutions, NSS, 1ST PREMIUM-Nil Nil Nil Nil Postal Savings, 24,000/-LIC Policies, etc yearly Vehicles (v) Motor (details of make, etc.) Nil Nil Nil Nil Nil Jewellery (vi) (give details of weight and value) Nil Nil Nil Nil Nil

> Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

Nil

Nil

Nil

Nil

Dependant here means a person substantially dependent on the income of the employee.

B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse Name (s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	-Nil	Nil
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) - Location (s) - Survey/door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Houses / Apartments, etc. - Location (s) - Survey/door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(v)	Other (such as interest in property)	Nil	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	Nil	Nil
	(ii) Loans from financial institutions	Nil	Nil
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil

	(d) dues to departments dealing with telephones	Nil	Nil Nil	
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	Nil		
	(f) Other dues, if any	Nil	Nil	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN NO GLMPS4301D	Nil	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	Nil	Nil	
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil	
	(iv) Property Tax	Nil	Nil	

C Personal Detail		
GPF/CPF/PRAN No.	:-	110153719644
Gender	:-	F (M/F)
Date of Birth	:-	2 8 0 7 1 9 9 7 (DD/MM/YYYY)
Class/Group	:-	C (A/B/C)
Cadre	:-	CLERICAL
		(Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.)
Home District	:-	Khagaria
I havshu doslava th	at the a	have details are true to the best of my knowledge and belief

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Shwetz Shalini

Name of Employee: Shweta Shalini

Designation: Junior Clerk

Department: Bihar Legislative Assembly, Secretariat

Note:

Place: Patna

Date: 09-02-2021

Please sign each page of the declaration. Asset declaration form must be A4 size

white paper with computer typed (single side) in prescribed format.